

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4569
ANSWERED ON:25.04.2008
FLATS FOR SLUM DWELLERS
Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether Government are considering to allot flats under public-private participation to slum dwellers in order to rehabilitate them;
- (b) if so, the details thereof; and
- (c) the number of cities in the country where this scheme is going to be introduced?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a)to(c): Under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) launched in December, 2005, Additional Central Assistance (ACA) is provided to the State Government/ULBs for providing housing and basic infrastructure facilities to the slum dwellers/urban poor. JNNURM Guidelines envisage public private participation in the projects to be implemented by the States/ULBs. ACA is provided for taking up projects for urban poor in 63 select cities in the country under the Sub-Mission on Basic Services to the Urban Poor (BSUP). Other cities/towns are covered under Integrated Housing and Slum Development Programme (IHSDP).